

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:280
ANSWERED ON:11.12.2014
MONITORING OF RURAL DEVELOPMENT SCHEMES
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to digitally monitor the creation of all durable assets under the various rural development schemes being implemented across the country, if so, the details thereof;
- (b) whether the Government proposes to involve IT companies in this regard;
- (c) if so, whether any modalities have been worked out in this regard, if so, the details thereof; and
- (d) the funds earmarked for the purpose and the other steps taken for effective monitoring of all rural development schemes?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d) A statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 280 due for answer on 11.12.2014

(a) The Ministry of Rural Development is monitoring its different schemes through Management Information System (MIS). These web-based MIS platforms are designed to capture and provide information on various process related parameters of the schemes including the financial and physical achievements. Data in the MIS platforms are available digitally which enables real time monitoring of the schemes. In addition to this, the MIS platforms of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Indira Aawas Yojana (IAY) and Pradhan Manti Gram Sadak Yojana (PMGSY) have options for uploading of digitized photographs of the works under progress and durable assets created, which ensures monitoring of actual implementation of works in the field.

(b) to (d) The Ministry with the support of NIC has designed, developed and deployed the MIS platforms for monitoring the schemes digitally. In order to ensure effective delivery and efficient implementation of the Rural Development schemes at the grass roots level, the Ministry of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring, namely, Utilization Certificates and Audit Reports, Review by Union Ministers, Performance Review Committees (PRC), Vigilance & Monitoring Committees (V&MC), National Level Monitors (NLMs) and Area Officers Scheme. These ensure that the scheme benefits reach the targeted rural poor and villages in full measure.